

Defective Case Register from 2025-02-03 to 2025-02-03

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/3302/2025	SURYANARAYAN BISWAL	2025-02-03	14-NOT PROPERLY INDEXED. AB not mentioned in INDEX.
2	D-ABLAPL/3345/2025	HARIPAD MOHANTY	2025-02-03	1. Page nos.22 and 27 not neat and legible.
3	D-ABLAPL/3350/2025	MANORANJAN PADHY	2025-02-03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
4	D-ABLAPL/3340/2025	SUSANTA KUMAR SAHU	2025-02-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
5	D-ABLAPL/3344/2025	JAYANTA KUMAR MAJHI	2025-02-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 11 and 12 not neatly legible.
6	D-ABLAPL/3351/2025	BHOKALI SETHI	2025-02-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.1.As per index, Annexures-1 to 3 not described in the petition.2. Annexures-1 to 3 not marked on the file.3 Paragraph no. not correctly furnished in the petition. 4..Names In Capital Letters Of All The Signing Advocates Not Indicated 5..Petition not correctly addressed to Honorable Court
7	D-BLAPL/3299/2025	SARBESWAR SAHOO	2025-02-03	1.paragraph not correctly mentioned in declaration .
8	D-BLAPL/3303/2025	SURESH KUMAR JENA	2025-02-03	1.Paragraph serial not correctly mentioned in the petition.
9	D-BLAPL/2741/2025	MANAS KUMAR CHAND	2025-02-03	1. In the name lower does not tally cause title and annexure no 1 . 2..Petition not correctly addressed to Honorable Court
10	D-BLAPL/3342/2025	PRATYUSHA NAIDU	2025-02-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Deponent not furnished authorization to swear affidavit on behalf of other petitioner.2.Name of the trial court not tally with rejection order.3.Sl.nos. of the petitioner not correctly reflected in V.nama.
11	D-BLAPL/3337/2025	SK. ZAFARULLA	2025-02-03	.Subject Code incorrectly Mentioned
12	D-BLAPL/3348/2025	PRAHALLAD SAHU	2025-02-03	sl. nos.12 filed , in page nos.13 to 15 .

13	D-BLAPL/3341/2025	BAISHNAB CHARAN PATRA	2025-02-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NOS. 14 AND 16 PARTLY NEAT.
14	D-BLAPL/3349/2025	BISWA RANJAN DAS	2025-02-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.17 not partially neat.
15	D-WP(C)/4413/2025	SUNKURU SUDHAKAR RAO	2025-02-03	.Petition not correctly addressed to Honorable Court
16	D-WP(C)/4475/2025	JAJATI KESHARI KHUNTIA	2025-02-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page nos.23,39 and 42 are not partially neat. 2.Age of the petitioner not reflected in the v.nama.
17	D-WP(C)/4352/2025	SUKANTA KUMAR MISHRA	2025-02-03	.Petition not correctly addressed to Honorable Court
18	D- ABLAPL/3357/2025	SURYAKANTA DWIBEDI	2025-02-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Subject code not furnished in the cause title.
19	D- ABLAPL/3361/2025	RATNAKAR SAMANTASINGHAR	2025-02-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Name of the petitioner number 2 not properly described in the cause title.2.Petitioner no.2 who is a minor has executed vakalatanama.
20	D-BLAPL/3457/2025	SANDEEP RAJ PANDA	2025-02-03	1.Name of the petitioner in Date chart not correctly furnished.
21	D-WP(C)/4354/2025	DHANANJAYA MUND	2025-02-03	Petition not correctly addressed to Honorable Court
22	D-CONTC/4268/2025	ADV.	2025-02-03	17-REFERENCE CERTIFICATE NOT FURNISHED.
23	D-CONTC/4276/2025	ADV.	2025-02-03	17-REFERENCE CERTIFICATE NOT FURNISHED.
24	D-CONTC/4272/2025	ADV.	2025-02-03	17-REFERENCE CERTIFICATE NOT FURNISHED.
25	D-WP(C)/4355/2025	SUKANTA KUMAR MISHRA	2025-02-03	.Petition not correctly addressed to Honorable Court
26	D- ABLAPL/3327/2025	SANGRAM JENA	2025-02-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 8 not neat
27	D-WP(C)/4515/2025	AMITABH MISHRA	2025-02-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Anx11 not attested and neat page nos.97 and 98 be filed.

28	D-CONTC/4452/2025	BIJAYALAXMI SAHOO	2025-02-03	Logo has not been affixed.
29	D-BLAPL/3460/2025	SANDEEP RAJ PANDA	2025-02-03	30-OTHER DEFECT (IF ANY) 1. Name of the petitioner not correctly furnished in date chart. 2. GR case number not correctly furnished in Synopsis and para no.1.
30	D-ABLAPL/3326/2025	RAMDAS ACHARY	2025-02-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Petition not correctly addressed to Honorable Court.
31	D-CONTC/4480/2025	ADV.	2025-02-03	Cause Title Not correctly addressed
32	D-ABLAPL/3323/2025	SANJIT MISHRA	2025-02-03	30-OTHER DEFECT (IF ANY) Page no. 11 not complete in annexure -1.
33	D-BLAPL/3398/2025	PVS NANAJI ACHARYA	2025-02-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraphs not correct in declaration of affidavit and as per rejection order P.S. no., not furnished in page no.9 and also G.R. no . not tally 2. .Petition not correctly addressed to Honorable Court
34	D-BLAPL/3397/2025	KARUNAKAR GAYA	2025-02-03	As per FIR. details, date of disp. of not furnished in ref.certificate.
35	D-BLAPL/3399/2025	RAGHUNATH DASMOHAPATRA	2025-02-03	As per standing order no.3 dtd.9-7-2024, name of the prosecutrix /informant shall not be reflected in the petition , then S.R. will be made.
36	D-BLAPL/3404/2025	PRINCE PATNAIK	2025-02-03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED As per standing order no.3, dtd.9-7-2024 name of the prosecutrix / informant shall not be reflected in the petition .Then S.R. will be made.
37	D-BLAPL/3403/2025	DEEPAK RANJAN PARIDA	2025-02-03	1. Date of FIR , not tally with date chart in para.1.2. Nomenclature in sl.5 of affidavit not correct.3 n sl. no. 7 and 8 not found in page no. 14 .
38	D-RVWPET/35296/2024	DR. RATNAKAR MAHARANA	2025-02-03	1.Address of the petitioner and status not furnished and op no2 in WPC not made a party 2.Provision of Law Not furnished 3. Code not indicated
39	D-BLAPL/3445/2025	AJAYA NAYAK	2025-02-03	1.Hologram(H.C.B.A)Of Rs.50/- Not Paid On V>Nama.
40	D-CMP/4538/2025	DHIRENDRA KUMAR DAS	2025-02-03	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Number of suit seems to be incorrect in C.T Prayer averment as well as in IA also(ii)Age of petitioner be reconciled as per affidavit.
41	D-CRLMP/3363/2025	SAHASRA JYOTI NANDA	2025-02-03	.Petition not correctly addressed to Honorable Court
42	D-CMAPL/4425/2025	ADV.	2025-02-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.C.copy of dismissal order not filed
43	D-BLAPL/3379/2025	MANOJ BIHARI DAS	2025-02-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. Petitioner Age not tally with Rejection order and cause title.Paragraph not correctly mentioned in the affidavit.
44	D-WA/4501/2025	PRAKASH CHANDRA MISHRA	2025-02-03	Address not properly furnished in cause title and IA
45	D-WP(C)/4510/2025	AUROBINDA SAHOO	2025-02-03	Annexure 4 is marked as Annexure 5(page 20). 2. .Petition not correctly addressed to Honorable Court
46	D-WP(C)/4495/2025	SARADA PRASAD SARANGI	2025-02-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
47	D-CONTC/4400/2025	SATYABRATA SATAPATHY	2025-02-03	Occupation of petitioner not furnished in affidavit
48	D-WA/4430/2025	SURENDRA NATH PANDA	2025-02-03	Being aggrieved,Good ground certificate and In annexure-4 date of final order not furnished.
49	D-WP(C)/4472/2025	ASWINI KUMAR DASH	2025-02-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1. Petition not correctly addressed to Honorable Court. 2. As per file page marking not correct in index and Book mark. Date mentioned in prayer not tally with annexure -1
50	D-ABLAPL/3413/2025	GAJENDRANATH ROUT	2025-02-03	Petition not correctly addressed to Honorable Court
51	D-ABLAPL/3411/2025	SUDARSAN BEHERA	2025-02-03	C.Fee of Rs 6/- not affixed on the V.Nama
52	D-ABLAPL/3436/2025	SADASIVA PATRA (1)	2025-02-03	As per file 12(A) not mentioned in index and Book mark.
53	D-ABLAPL/3437/2025	DOLAGOBINDA MOHAPATRA	2025-02-03	14-NOT PROPERLY INDEXED. Page marking not correct in index.
54	D-ABLAPL/3440/2025	SAROJ KUMAR MISHRA	2025-02-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 14-NOT PROPERLY INDEXED.

				C.fee of Rs. 2/- not paid.
55	D-CRLA/39476/2024	SUKANTA KUMAR DALAI	2025-02-03	name of R no 2 may be redacted
56	D-WP(C)/4327/2025	RAGHUNATH BISWAL	2025-02-03	.Receipt Showing Serv.copy To cg not Filed.
57	D-WP(C)/4364/2025	SRINIVAS MOHANTY	2025-02-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Annexure-5 not legible.
58	D-CRLMC/3372/2025	RABI NARAYAN MOHANTY	2025-02-03	Address not correct in petition and I.A petition.
59	D-ABLAPL/3364/2025	BIBHUTI RANJAN MOHANTY	2025-02-03	Ps case no mentioned under annexure-1 not tally with the book mark index, index and avarment of the A.Bail petition.
60	D-WP(C)/4438/2025	ADHIRAJ MOHANTY	2025-02-03	1.date of appointment letter not correctly furnished under annexure-1 in index 2..Petition not correctly addressed to Honorable Court
61	D-WP(C)/4535/2025	KHIROD KUMAR SWAIN	2025-02-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
62	D-WP(C)/4544/2025	RAGHUNATH BISWAL	2025-02-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. REQUIRED COURT FEE AND STAMP NOT FILED
63	D-WP(C)/4576/2025	PARTHA SARATHI ACHARYA	2025-02-03	30-OTHER DEFECT (IF ANY) 1.The name of the opp.parties in index,affidavit of writ petition and I.A. not correctly furnished. 2.The age of the petitioner is not furnished in cause title of writ petition. 3.Opp.party No.3 is not represented through. 4.Writ Petition and I.A. not correctly addressed to Honorable court
64	D-WA/4519/2025	DR. JITENDRA KUMAR LENKA	2025-02-03	Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid
65	D-CONTC/4278/2025	ADV.	2025-02-03	17-REFERENCE CERTIFICATE NOT FURNISHED.
66	D-CONTC/4297/2025	ADV.	2025-02-03	17-REFERENCE CERTIFICATE NOT FURNISHED.
67	D-CONTC/4305/2025	SURYAKANTA DASH	2025-02-03	This contc petition is premature one .
68	D-WP(C)/4426/2025	GOPINATH MISHRA	2025-02-03	Age of the petitioner does not tally with the affidavit as well as declaration
69	D-WP(C)/4423/2025	BANABIHARI RAY	2025-02-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
70	D-WP(C)/4432/2025	DIPTI RANJAN MOHAPATRA	2025-02-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				Age of the petitioner mentioned in the Declaration not tally with the writ petition as well as affidavit.
71	D-WP(C)/4558/2025	BRAJA MOHAN SARANGI	2025-02-03	.Petition not correctly addressed to Honorable Court
72	D-WP(C)/4565/2025	SUCHETA GUMANSINGH	2025-02-03	Page mark not correct after page number 249
73	D-WP(C)/4566/2025	BIBHUTI BHUSAN PANDA	2025-02-03	.Receipt Showing Serv.copy To ct not Filed.
74	D-CONTC/4301/2025	ADV.	2025-02-03	REFERENCE CERTIFICATE NOT MADE 2. NAME OF PETITIONER IN ORDERS NOT CORRECT IN WP(C) NO.1714/2024 PAGE NO.14
75	D-ABLAPL/3431/2025	SADASIVA PATRA (1)	2025-02-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
76	D-ABLAPL/3441/2025	SOUBHAGYA SWAIN	2025-02-03	Date and signed not furnished in assessment slip.
77	D-ABLAPL/3444/2025	KSHIROD KUMAR ROUT	2025-02-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Date of FIR in date chart , not tally with annex.1. 2. page no.8 not partially neat.3.page no.10 not marked in annex.2 , as per index.
78	D-CMAPL/4542/2025	AMBIKA PRASAD RAY	2025-02-03	1. Period of Delay 656 days 2.C.copy of order Dt 16-03-2023 not filed
79	D-CMAPL/4552/2025	CHITA RANJAN SAHU	2025-02-03	This may be registered as CRLMA
80	D-CMP/4437/2025	PRAMOD KUMAR TRIPATHY	2025-02-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Defendants No-2 4 and 6 are not made Parties in this Petition.
81	D-FAO/4511/2025	MAHENDRA KUMAR SAHOO	2025-02-03	17-REFERENCE CERTIFICATE NOT FURNISHED.
82	D-CRLMC/3318/2025	SANJAY KUMAR DAS	2025-02-03	IA not mentioned in the Index.
83	D-RVWPET/2135/2025	ADV.	2025-02-03	1. Period of Delay 12 days 2.Document filed at Anx 1 not tallied with index
84	D-CRLREV/3378/2025	PRADEEP KUMAR DAS	2025-02-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 1.Copy of Trial Court Judgement / Order - Xerox copy filed-Authenticated copy be filed. 2.R2 in lower appellate court has not been made a party.
85	D-CRLREV/3417/2025	GOREKHANATH DAS	2025-02-03	Neither certificate of good ground nor filing any revision before learned Sess.Judge filed.
86	D-MACA/4476/2025	ARJUNA CHARANA BEHERA	2025-02-03	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.

87	D-MATA/4433/2025	ANUP KUMAR MOHAPATRA	2025-02-03	may be register the correct nomenclature as GUAP
88	D-CMP/4343/2025	AMIT PRASAD BOSE	2025-02-03	Name of father and address of OP nos 14 to 17 not furnished in cause title.
89	D-CRLA/3365/2025	SAUBHAGYA KETAN NAYAK	2025-02-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
90	D-CONTC/4428/2025	ADV.	2025-02-03	17-REFERENCE CERTIFICATE NOT FURNISHED. ADDRESS OF PETITIONER (VIA) SPELLING IS WRONG
91	D-CRLMA/3322/2025	BIGYAN KUMAR SHARMA	2025-02-03	1. Certified copy of under order dated 23.06.2023 to be filed. 2. Synopsis and date chart not filed. 3. Name of the PS in cause title not tally affidavit. 4..Petition not correctly addressed to Honorable Court
92	D-CONTC/4533/2025	ADV.	2025-02-03	17-REFERENCE CERTIFICATE NOT FURNISHED.
93	D-WP(C)/4621/2025	DR. JITENDRA KUMAR LENKA	2025-02-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
94	D-WP(C)/4573/2025	BRAJA MOHAN SARANGI	2025-02-03	Annexure 1 Page No 5 not Legible
95	D-WP(C)/4447/2025	BIPIN KUMAR NAYAK	2025-02-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
96	D-CMP/4520/2025	AJIT KU. TRIPATHY	2025-02-03	Defendants No 4 to 11 not made Parties in this Petition.
97	D-CRLREV/3428/2025	RAJIB RATH	2025-02-03	1.Copy of Trial Court Judgement / Order - Authenticated copy of impugned order under anx.1 be filed. 2. Receipt showing copy on (Vig.)not filed. 3.Provision of Law be corrected. 4. Good ground certificate not given 5. Petition be filed as per revision format. 6.Neat page nos.116 to118be filed-- Further SR shall be made after authenticated copy of impugned order is filed.
98	D-WP(C)/4326/2025	RABINDRA KUMAR PATNAIK	2025-02-03	Name and address of respondent no 4 and 5 is same
99	D-BLAPL/3468/2025	RAJ KUMAR ROUT	2025-02-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.As per rej. order, name of the trial court not correct. 2. D.C.fee Rs.50/- to be paid on V.NAMA for High Court Bar member welfare fund.
100	D-ABLAPL/3369/2025	PRAJIT KUMAR PRADHAN	2025-02-03	1. Date mentioned under annexure-1 not tally with the Book mark index and index of the writ petition.2.G.R case no mentioned in the cause title in the paragraph -1 and in the prayer of the petition not tally with the F.I.R. filed.

101	D-CRLA/3368/2025	SAUBHAGYA KETAN NAYAK	2025-02-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
102	D-RSA/4455/2025	SOUGAT DASH	2025-02-03	1.D. C.Fee of Rs.895/- to be Paid.
103	D-CRLMP/3425/2025	NIRANJAN BISWAL	2025-02-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED .Petition not correctly addressed to Honorable Court
104	D-WA/4395/2025	DEVI PRASAD DASH	2025-02-03	Authentication fee due on the Appellate Court Judgement Rs 2.25 /- not filed.
105	D-CRLA/3414/2025	PABITRA KUMAR NAYAK	2025-02-03	1. Authentication fee due on the (a) Copy of Trial Court Judgement Authentication fees of Rs .17 .05 paise not paid on annexure -1
106	D-WP(C)/4453/2025	ASHOK KUMAR SAHOO	2025-02-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page 15 and 16 not neat. 2. I. A. number not mentioned in the I.A affidavit.
107	D- ABLAPL/3473/2025	PARTHA SARATHI DAS	2025-02-03	.Subject Code Not Furnished .
108	D-BLAPL/3463/2025	BISWAJIT NAYAK	2025-02-03	P.S case number mentioned in Page no 12 vide annex-1 not neat.
109	D- ABLAPL/3496/2025	TRILOCHAN NANDA	2025-02-03	As per FIR., date not tally in date chart.
110	D- ABLAPL/3504/2025	BYOMAKESH TRIPATHY	2025-02-03	1. Date not correct in assessment slip, as per index and synopsis.2.Date of year in prayer not correct.3. page nos.12 not partially legible. 4..Petition not correctly addressed to Honorable Court
111	D-WP(C)/4578/2025	BRAJA MOHAN SARANGI	2025-02-03	1. Hologram of Rs 50/- not affixed on the V. Nama. 2..Petition not correctly addressed to Honorable Court
112	D-WP(C)/4577/2025	RABINDRA NATH PRUSTY	2025-02-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
113	D-WP(C)/4581/2025	RABINDRA NATH PRUSTY	2025-02-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
114	D- CRLMC/3421/2025	MANOJ KUMAR MOHANTY	2025-02-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Special Case No. 47/152of2023 mentioned in the Index,averment-6,prayer portion and Under Annex-5 does not tally with the cause title.Page no.34 not legible.
115	D- CRLMC/3376/2025	HRUDANANDA MOHAPATRA	2025-02-03	1.C.copy of Annex-1 not filed.2.Addressed to the Honble Court in I.A. not correctly furnished

116	D-CRLMC/1186/2025	PRASANNA KUMAR PANI	2025-02-03	14-NOT PROPERLY INDEXED. 1. Annexure-1 not properly page marked.
117	D-WP(C)/4481/2025	BIBHUTI BHUSAN NANDA	2025-02-03	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Deficit court fee of Rs.12/- not paid.2. Authorization to swear affidavit on behalf of other petitioner not furnished
118	D-ABLAPL/3465/2025	SUKANTA KUMAR NAYAK (2)	2025-02-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner No.3 on V.nama does not tally with cause title.
119	D-WP(C)/4479/2025	AJAY KUMAR TRIPATHY	2025-02-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page nos.11 and12 not neat and legible.
120	D-CONTC/4505/2025	GOPINATH MISHRA	2025-02-03	17-REFERENCE CERTIFICATE NOT FURNISHED.
121	D-BLAPL/3353/2025	DHARMENDRA SETHY	2025-02-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) 1. Page no.23 not neat and legible. 2.Paragraph no. not furnished on declaration. 3.As per standing order no.03 dated 09.07.2024,the name of informant and victim shall not be reflected in the petition.
122	D-WP(C)/4559/2025	BIBHUTI BHUSAN MISHRA	2025-02-03	Page No 16 and 18 not available in Annexure 1.
123	D-WP(C)/4571/2025	RABINDRA NATH PRUSTY	2025-02-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
124	D-WP(C)/4567/2025	ALOK KUMAR MOHAPATRA	2025-02-03	Rule 8 of O.H.C(PIL) Rules not compiled
125	D-BLAPL/3356/2025	MANORANJAN PADHY	2025-02-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Seal and Signature of the Notary not furnished. 2. Notarial fee of Rs.30/- not paid on affidavit.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 03-02-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	RVWPET/224/2015	RVWPET/224/2015	S.C.SandME	OTHERS. DELAY OF 3286 DAYS